

ORISSA HIGH COURT: CUTTACK  
Letter No. 10168C30 Dated 05.12.2013

From

Shri J.P.Das,  
Registrar General,  
Orissa High Court,  
Cuttack

To

The District Judge (All)

Sub:-Re-numbering of Cases

Sir,

With reference to the subject cited above, I am directed to say that Court have been pleased to adopt the following procedure with regard to Re-numbering of Cases.

1. For new cases instituted from 1<sup>st</sup> January, 2014 and onwards the transferee Courts are not to assign new numbers but to feed the original numbers assigned at the time of registration;
2. With regard to old and pending cases instituted prior to 1<sup>st</sup> January, 2014 in the event of transfer to a Court in the same establishment, a letter like 'T' may be suffixed to the original registration number by the transferee Court while making entry into the system.

This is for favour of your kind information and necessary action.

Yours Sincerely,

  
5/12/13  
REGISTRAR GENERAL